

Office of the District & Sessions Judge, Ghaziabad.

Date : 16 April 2021

(Order No. 203 /2021)

In view of the report dated 16-04-2021 received from Chief Medical Officer Ghaziabad through whatsapp that Sri Jai Veer Singh Nagar, Additional District & Sessions Judge /FTC court No. 01, Ghaziabad has been found corona positive and vide aforesaid report, Chief Medical Officer, Ghaziabad has opined to close the District Court campus Ghaziabad for 24 hours and during said period sanitization and sampling of Court Campus will be done.

In this regard Hon'ble Court vide letter No. 1941/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 05-04-2021 has issued Guidelines for functioning of District Court/ Tribunals, keeping in view the increasing cases of Covid-19 in Districts. Para 08 of aforesaid guidelines provided as follows:

" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Court campus should be closed for particular period, then the such Court / Court Campus may be closed for the said period and an intimation mentioning the specific reasons may be sent to Allahabad High Court."

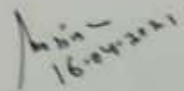
Hence in compliance of mandate contained in para 08 of Hon'ble Court's letter No.1941/ LXXXVII-CPC/ e-Courts/ Allahabad/ Dated 05-04-2021 for complete sanitization of Court campus District Courts shall remain closed for 24 hours i.e. on 17-04-2021. Meanwhile complete sanitization of Court Campus be done under supervision of Officer-in-charge Nazarat and Chief Judicial Magistrate, Ghaziabad and to submit their compliance report by 10 A.M. on 19-04-2021.

Cases fixed on 17-04-2021 shall be taken on 25.05.2021 for hearing excluding Bail Applications, cases u/s 156(3) Cr. P.C. and cases expedited vide order of Hon'ble High Court and Hon'ble Supreme Court.

As courts of the A.C.J.M. Railway and the Principal Magistrate, Juvenile Justice Board are situated outside the premises of District Court, Ghaziabad, hence they shall remain functional.

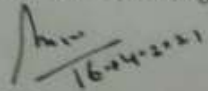
Information be sent to the Hon'ble High Court Allahabad and also be uploaded on the official website of District Court, Ghaziabad.

Inform all concerned accordingly.


District & Sessions Judge,
Ghaziabad.

Copy to:-

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Officer-in-charge(Nazarat), District Court, Ghaziabad.
- 7- Chief Judicial Magistrate, Ghaziabad.
- 8- Sec. D.L.S.A. Ghaziabad.
- 9- Bar Association Ghaziabad.
- 10- D.G.C. Criminal Ghaziabad.
- 11- Joint Director Prosecution Ghaziabad
- 12- District Information Officer, Ghaziabad.
- 13- A.C.J.M. Railway, Ghaziabad.
- 14- Principal Magistrate Juvenile Court, Ghaziabad.
- 15- Nodal Officer(Computers)/ System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.


District & Sessions Judge,
Ghaziabad.